

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **10.02.2026** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 85/2026 For Stay IA No. 239/2026	Farooq Ali Khan Vs Alok Kailash Saksena RP, Associate Decor Ltd& Ors.	Mr. Sivaramakrishnan MS	
2.	Comp App (AT) (CH) (Ins) No. 50/2026 For Stay IA No. 123/2026 For Urgent Listing IA No. 124/2026 To dispense with IA No. 125/2026 For Condone Delay IA No. 126/2026	The Central Board of Trustees Rep by Regional Provident Fund Commissioner-II, EPFO Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & Anr.	Mr. R Vishnu	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 596/2025 For Stay IA No. 1683/2025 (With Defects)	The Deputy/Assistant Commissioner of Goods & Service Tax & Central Excise Vs Mahalingam Suresh Kumar, Official Liquidator of Easun Reyrolle Ltd	Mr. SR Sundar	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 For Exemption IA No. 28/2025 For Additional Docs IA No. 29/2025	K. Sivalingam, RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors	Mr. Y Suryanarayana	Mr. Menon- R3

5.	IA No. 1636/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 152/2025 For Additional Docs IA No. 1659/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2
6.	IA No. 1698/2025 (Delay in refiling) in Comp App (AT) (CH) No. 160/2025 (With Defects)	Girija Builders Pvt Ltd & 3 Ors. Vs R Yashoda Rao & 4 Ors	Mr. Y Suryanarayana	Mr. Samba Siva Rao R1
7.	IA No. 1456/2025 (For Condone Delay) & IA No. 1596/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 517/2025	Shree Gayatri Trust Vs Handicrafts Development Corporation of Kerala Ltd	Mr. Akhil Suresh	
8.	IA No. 192/2026 (To implead) & IA No. 1745/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2
9.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
10.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 183/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Stay IA No. 1140/2025 Delay in filing IA IA No. 184/2026	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors WITH	Mr. K Venkatesan	Mr. Pradeep Joy R3

12.	IA No. 232/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 389/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025 Delay in filing IA IA No. 233/2026	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	Mr. Pradeep Joy R3
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
14.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
15.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore R3 R4 Mr. Pradeep Joy R5
16.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
17.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3

18.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing
19.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran	Mr. K Shaj R1-R3 Mr. Roshan Atiq R4 R6 R9 R10
20.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
21.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao Vs Gayatri Projects Ltd & Anr	Mr. VVSN Raju	Mr. VK Sajith- R2
22.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No. 1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
23.	Comp App (AT) (CH) (Ins) No. 451/2024	The Commercial Taxes and Registration Dept. Govt. of Tamil Nadu Rep by Assistant Commissioner, Pudukkotai Vs Mathur Sabapathy Viswanathan Official Liquidator of Surya Balaji Steels Pvt Ltd	Mr. B Vijay Mr. G Dinesh Kumar	Mr. V Manivannan
24.	Comp App (AT) (CH) (Ins) No. 116/2025	Government of Tamil Nadu, Commercial Taxes and Registration Dept Vs CA. Mahalingam Suresh Kumar Official Liquidator of Jaimurugan Textiles Ltd	Mr. B Vijay	Mr. Jayaprakash
25.	Comp App (AT) (CH) (Ins) No. 225/2025 For Stay IA No. 637/2025	Ashwani Kumar Bhatia Suspended Director of ARS Energy Pvt Ltd Vs Canara Bank & Anr.	Mr. PS Suman	Mr. Varun Srinivasan R1
26.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025	Sikakollu Chandra Mohan, Ex-Director of Bheema Cements Ltd & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr	Mr. V Ravi Kumar	Mr. VV Sivakumar R2

27.	Comp App (AT) (CH) (Ins) No. 438/2025 For Stay IA No. 1249/2025	Joysula Ramu Ex-Director of Bheema Cements Ltd Vs Resolution Applicant of Bheema Cements Ltd Consortium of Fortuna Engi Teck and Structural (India) Pvt Ltd & 5 Ors.	Mr. Ramesh Kumar Chopra	
28.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No. 726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr. WITH	Mr. Rohan Aloor	Mr. T Ravichandran R1
29.	Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr.	Mr. Rohan Aloor	Mr. T Ravichandran R1
30.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025	Balaji Loganathan Former Managing Director/Promoter of G V Annai Hospital Vs The Karur Vysya Bank Ltd & Anr	Mr. Anthony Selvam	Mr.S Sathiyarayanan R1 Mr. NP Vijayakumar R2
31.	Comp App (AT) (CH) (Ins) No. 343/2025	St Gregorios Medical Mission Hospital Vs Frontier Lifeline Pvt Ltd (FLPL) & Anr.	Mr. Shinu J Pillai	
32.	Comp App (AT) (CH) (Ins) No. 399/2025	Bank Of Baroda Vs Rayapati Sambasiva Rao & Anr	Mr. VVSN Raju	Mr. L Narasimham
33.	Comp App (AT) (CH) (Ins) No. 492/2025 To dispense with IA No. 1396/2025 For Stay IA No. 1397/2025	Krishnan Vs C Sanjeevi, Liquidator of Anu Engitech Pvt Ltd & 2 Ors.	Ms. V Srimathi	Mr. Jayasankar Toti R1
34.	Comp App (AT) (CH) (Ins) No. 537/2025 For Stay IA No. 1511/2025	CK Anantha Subramanian, Promoter & Managing Director, Viprah Technologies Ltd Vs Arul Prasad Senniappan & Anr.	Mr. J Manivannan	P.J Rishikesh
35.	Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 For Urgent Hearing IA No. 1655 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr.	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019)	Mangala Investments Limited & 4 Ors Vs Canara Land Investments Ltd & 4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS
37.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd & Anr WITH	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1 Mr. J Manivannan R2
38.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt. Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. J Manivannan R2
39.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2
40.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt Ltd & Anr	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
41.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
42.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd & Anr.	Mr. TK Bhaskar	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
43.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India, SAMB Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli

44.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr WITH	Mr. S. Shaminath	Mr. Asad Hussain- R1
45.	Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr	Mr. S Shaminath	Mr. Asad Hussain- R1
46.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana
47.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025 To Vacate Stay IA No. 96/2026 For Direction IA No. 131/2026	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr.S Sathiyararayana	Mr. S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in